Seventeenth Loksabha

>

Title: Regarding water management plan for Andhra Pradesh-laid.

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET): I thank the Jal Shakti Ministry for notifying KRMB and safeguarding the interests of farmers of Andhra Pradesh.

I make the following requests to the Jal Shakti Ministry:-

- (i) to instruct KRMB to take note of excess water usage that Telangana has utilised in the last 2 months and the same be accounted against their quota of 299 TMC.
- (ii) Denotify the Prakasam Barrage which is in Andhra Pradesh whose water is fully utilized by Andhra Pradesh.
- (iii) Third, and most importantly create a water management plan on urgent basis so that during the time of floods, water be used by both the states over and above the allocated quota.